

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

D.A. NO.423/96

Between:

Date of Order: 11.4.96.

M.Govindarajulu

Applicant.

And

1. The Director General,
Telecommunications,
Sanchar Bhavan,
New Delhi.
2. The Chief General Manager,
Telecommunications,
A.P.Circle,
Hyderabad.

Respondents.

Counsel for the Applicante : Mr.V.Venkateswar Rao

Counsel for the Respondents : Mr.V.Bhimanna, Addl.CGSC

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

C.A. 423/96.

Dt. of Decision : 11-04-96.

ORDER

1. As per Hon'ble Shri R. Rangarajan, Member (Admn.) X

Heard Shri Raja Mallaiah for Mr. V. Venkateswara Rao, and learned counsel for the learned counsel for the applicant Mr. V. Bhimanna respondents.

2. The applicant in this OA states that he joined as a Telegraphist under R-2 on 13-05-63 and he was promoted as Traffic Supervisor which was All India seniority unit till 1979. Grade of Traffic Supervisor was made circle unit from 1979. Thus, those who were working as Traffic Supervisors by 1979 were required to make options for allocation to the various circle unit and accordingly they were allotted to the circle unit of their choice.

3. The applicant was promoted as ASTT (TTS Group-C) w.e.f., 09-09-1975. Thereafter he was promoted as TTS Group-B officer in the pay scale of Rs. 650-1200/- w.e.f., 1-4-83 and on regular basis w.e.f., 8-6-83. On his regular promotion as TTS Group-B officer his pay was fixed at Rs. 680/- in the said scale of pay. He was later promoted as SASTT on efficiating basis in the pay scale of Rs. 3000-4500/-.

4. The case of the applicant is that one Mr. Baleshwar Singh who is junior in the grade of TTS Group-B was also promoted to the same post on regular basis. His basic pay was fixed at Rs. 845/- in the said scale of pay. He further submits that the seniority of Shri Baleshwar Singh in TTS Group-B is shown at Sl. No. 70193 whereas the applicant name figured at Sl. No. 70162. Even in the lower grade of ASTTs the applicant submits that he is senior to Shri Baleshwar Singh.

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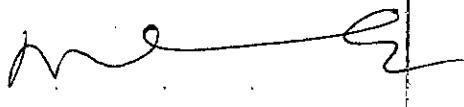
5. Aggrieved by the above he filed this OA for stepping up of his pay in the scale of pay of Rs. 650-1200/2000-3500/- on par with his junior Shri Baleshwar Singh in terms of the judgement of this Tribunal dated 05-12-1994 in OA.No.1027/93 and batch with all consequential benefits.

6. OA.No.1027/93 and batch was disposed of on 5-12-95 wherein I was a party to that judgement. In that OA also the stepping up of pay was allowed to some of the seniors who were senior to the said Shri Baleshwar Singh. As the applicant submits that he is senior to Shri Baleshwar Singh and his case is covered by the judgement of this Tribunal in OA.1027/93 dt. 5-12-1994. I feel that this case can be allowed on the same line subject to the condition that the averments made by the applicant that he is senior to Mr.Baleshwar Singh is to be checked from records by the respondents.

7. In the result, the following direction is given:-

The pay of the applicant herein has to be stepped up to the equal to the pay of Shri Baleshwar Singh, after the verification of the records in regard to the seniority of the applicant vis-a-vis Shri Baleshwar Singh, as on the date of his regular promotion to STT Group-B on national basis. In pursuance of this order the stepping up of pay is given the applicant is entitled for monetary benefits from three years prior to the date of filing of this OA i.e., 28-02-1993 (this OA was filed on 28-02-1996).

8. The OA is ordered accordingly at the admission stage itself. No costs.


(R. Rangarajan)
Member(Admn.)

Dated : The 11th April 1996.
(Dictated in Open Court)

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Dy. Registrar(D)

Contd. --

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3.4.8.

O.A.NO.423/96

1. The Director General,
Telecommunications,
Sanchay Bhawan,
New Delhi.
2. The Chief General Manager,
Telecommunications,
A.P.Circle,
Hyderabad.
3. One copy to Mr.V.Venkateswar Rao, Advocate,
CAT, Hyderabad.
4. One copy to Mr.V.Bhimanna, Addl.CGSC,
CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One duplicate copy.

YLR

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : MCA

DATED: 11.4.96

ORDER/JUDGEMENT

M.A. NO/R.A/C.A. No.

IN

R.A. NO. 423/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

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